

**GOVERNMENT OF INDIA  
ENVIRONMENT, FORESTS AND CLIMATE CHANGE  
LOK SABHA**

UNSTARRED QUESTION NO:4560

ANSWERED ON:21.04.2015

BIO MEDICAL WASTE

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**Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:**

- (a) the quantum of bio-medical waste generated annually by various Government and private hospitals in the country during each of the last three years, State-wise including the National Capital Region;
- (b) the system put in place for the disposal of such waste;
- (c) whether many of the Government and private hospitals are not adhering to the provisions of the Bio-medical Waste (Management and Handling) Rules, 1998 and if so, the details thereof along with the action taken against the violators, Statewise; and
- (d) the effective measures taken/being taken by the Government to ensure proper disposal of bio-medical waste by the hospitals across the country?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

- (a) The status of biomedical waste generation in the Country, State-wise for the year 2011, 2012 and 2013 is given at Annexure-I. The biomedical waste generation in National Capital Region for the year 2013 is reported to be 25.1 tons per day.
- (b) The Government has notified the Bio-medical Waste (Management and Handling) Rules, 1998 which make it mandatory for every occupier of the institution generating bio-medical waste to take steps to ensure that such waste is handled without any adverse effect to human health and the environment. They are obliged to follow the methods and standards prescribed under these Rules for segregation, storage, transportation, treatment and disposal of the waste.
- (c) As per the annual report for the year 2013, 4430 show cause notices/directions have been issued to defaulting health care intuitions and common bio-medical waste treatment facilities. The state-wise details are given at Annexure-II.
- (d) This Ministry provides financial assistance to the States for setting up of common bio-medical waste treatment and disposal facilities on Public Private Partnership (PPP). In addition, financial assistance is provided for creating awareness and capacity building programmes on bio-medical waste management. The Central Pollution Control Board has provided guidelines on certain aspects of bio-medical waste management.